

**STATEMENT—B**

*The details of the Central and Centrally Sponsored Schemes the development of Scheduled Castes, Scheduled Tribes under the Ministry of Welfare, Government of India.*

The Ministry of Welfare have the following Central and Centrally sponsored Schemes for the development of Scheduled Castes and Scheduled Tribes.

1. Special Central assistance to states/UTs as an additive to their special Component plans for the development of Scheduled Caste people
2. Special Central Assistance to State Governments to supplement their efforts in Tribal Development.
3. Income generating schemes sponsored by the Scheduled Castes Development Corporations in the States/UTs. The Corporations have been constituted with an aim to interfacing SC and ST families with financial institutions in respect of bankable schemes of economic development.
4. Post-Matric Scholarships for Scheduled Castes and Scheduled Tribes students.
5. Pre-Matric Scholarships for the children of those engaged in "unclean occupations".
6. Book Banks Scheme for Scheduled Caste/Scheduled Tribe students in Medical and Engineering Colleges.
7. Construction and setting up of Girls Hostels for Scheduled Castes and Scheduled Tribes Communities.
8. Construction and setting up of Boys Hostels for Scheduled Castes and Scheduled Tribes Communities.
9. Coaching and allied schemes for Scheduled Castes and Scheduled Tribes candidates to appear in Examinations;
10. Aid to Voluntary Organisations engaged in the welfare of Scheduled Castes and Scheduled Tribes.
11. Schemes of Development of Oil Seeds of tree and forest origin.
12. Share Capital contribution to Tribal Cooperative Marketing Federation (TRIFED).
13. Schemes for establishment of Ashram Schools in TSP Area.

[Translation]

**Drinking Water Scarcity in Rajasthan**

6802. PROF. RASA SINGH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government propose to formulate any special plan to solve drinking water problem in Rajasthan:

(b) whether deepwell drilling machines have been imported by Government for the purpose:

(c) if so, the details thereof:

(d) the number such machines proposed to be provided to Rajasthan and by which time these are to be given to the State;

(e) whether State Government have submitted any memorandum to Union Government in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Drinking water problem in rural areas in Rajasthan is being solved under the State Sector Minimum Needs Programme and the Centrally Sponsored Accelerated Rural Water Supply Programme.

(b) and (c). Government of India has received a 'Gift' of six rotary drilling rigs from USSR as drought assistance.

(d) Out of these rigs, four rigs have been deployed in Rajasthan.

(e) No, Sir

(f) Does not arise.

[English]

### Support Price of Cotton

6803. SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to revise the support price of cotton as it is not remunerative;

(b) if not, the reasons therefor; and

(c) what is the percentage of purchase by the Cotton Corporation of India of the total

production of cotton in the current season?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). The Government have fixed the minimum support prices of Kapas of Fair Average Quality (FAQ) basic varieties i.e. F-414/H-777 and H-4 at Rs. 570 per quintal and Rs. 690 per quintal respectively for the 1989-90 cotton season (i.e. September-August).

(c) The official estimates cotton production are not yet due. However, out of estimated market arrivals of 113.36 lakh bales, the Cotton Corporation of India (CCI) has purchased 10.65 lakh bales of cotton (till 9.4.90). Of the total arrivals, 21 lakh bales belong to Maharashtra where the support operations are undertaken by the Maharashtra State Cooperative Marketing Federation under the Monopoly Procurement Scheme.

### Purchase of Groundnut Oil

6804. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether NDDB did not purchase groundnut from farmers particularly small and marginal farmers directly or through cooperative institutions but groundnut oil from traders;

(b) if so, the reasons therefor;

(c) whether State Government has requested Union Government to advise NDDB to release groundnut oil in open market of Gujarat; and

(d) if so, the reasons of Government thereto?